

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 718 of 2020**

**IN THE MATTER OF:**

**Mr. Joseph Jayananda  
Versus**

**...Appellant**

**Navalmar (UK) Ltd. & Anr.**

**...Respondents**

**Present:-**

**For Appellant: Mr. Sumesh Dhawan, Mr. Vatsala Kak and Ms. Geetika  
Sharma, Advocates.**

**For Respondent: Mr. Sankar N. Swamy and Mr. Salim A. Inamdar,  
Advocates for R-1.**

**Mr. Modassir Husain Khan, Advocate for R-2.**

**ORDER  
(Virtual Mode)**

**12.01.2021** List this Appeal 'For Admission (After Notice)' Hearing on **28<sup>th</sup>**  
**January, 2021.**

**[Justice A.I.S. Cheema]  
Member (Judicial)**

**[ V.P. Singh ]  
Member (Technical)**